

British and German Coir Associations for promoting consumption of Indian coir by Coir Board;

- (vi) Participation in important fairs/exhibitions;
- (vii) Organising seminars for popularising the use of coir geo-textiles.

GIC'S Vocational Training

4314. SHRI ANANDARAO VITHOBA ADSUL : Will the Minister of FINANCE be pleased to state :

(a) whether General Insurance Corporation had conducted vocational training course after the completion of +2 level all over the country;

(b) whether all the persons given vocational training have been provided employment;

(c) if not, the reasons for giving advertisement for employment to outside candidates; and

(d) the steps being taken to give employment to those who have been provided training ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) It has been reported by the General Insurance Corporation of India (GIC) that a two year 'job-linked' insurance vocational course at 10+2 level was introduced in 1988 in a few schools in selected cities by the Central Board of Secondary Education (CBSE) in collaboration with the GIC on a 'pilot project' basis. The student pass-outs upto 1994 have since been absorbed as Assistants in the industry. It was found difficult for the general insurance industry to absorb such large numbers on a continuing basis and therefore, the job-guarantee was withdrawn from 1994 onwards. Even though there is no job-guarantee since 1994, the GIC and its subsidiaries permit the successful students from the vocational stream to compete along with general candidates even though they do not satisfy other requisite qualifications for the Assistant's post from time to time.

[Translation]

Smuggling of Narcotics

4315. SHRI LAKSHMAN SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of cases of smuggling of narcotics detected during each of the last two years, State-wise;

(b) the number of convicts sentenced;

(c) whether the Government have any scheme for

increasing the reward amount to those who were instrumented in detecting the cases; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The State-wise number of cases of smuggling of narcotics detected during the last two years is as given in the attached statement

(b) As per information available, 2456 and 2727 persons were convicted during the years 1995 and 1996 respectively.

(c) No, Sir.

(d) Does not arise.

Statement

Statewise Number of Cases of Smuggling of Narcotics

S.No.	State/U.T.	1995	1996 (Provisional)
1	2	3	4
1.	Andhra Pradesh	531	163
2.	Arunachal Pradesh	12	1
3.	Assam	73	60
4.	Bihar	54	31
5.	Goa	20	53
6.	Gujarat	251	164
7.	Haryana	94	21
8.	Himachal Pradesh	52	38
9.	Jammu & Kashmir	55	55
10.	Karnataka	2	-
11.	Kerala	178	201
12.	Madhya Pradesh	125	337
13.	Maharashtra	414	548
14.	Manipur	149	170
15.	Meghalaya	76	125
16.	Mizoram	250	12
17.	Nagaland	49	55
18.	Orissa	5	73